

F. No. A.45011/3/2013-LDI-Part IIA  
Ministry of Law and Justice  
Legislative Department  
**Institute of Legislative Drafting and Research (ILDR)**  
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Dated, the 23<sup>rd</sup> September, 2013.

**Sub: ISO 9001 Certification – Invitation for Expressions of Interest (EOI) to help the Institute of Legislative Drafting and Research (ILDR) under the Legislative Department obtaining ISO 9001:2008 Certification.**

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**Legislative Department, Ministry of Law and Justice, Government of India invites Expression of Interest (EOI) from interested certifying bodies who are accredited certifying bodies under the National Accreditation Board for Certifying Bodies to help the Department obtaining ISO 9001:2008 certification for the Institute of Legislative Drafting and Research (ILDR).**

**2. The certifying bodies should be able to provide certification audit contracts to undertake the entire tasks of certification audit and other related activities till ISO Certificate to the ILDR is awarded and also to provide periodic audits for the purpose of certification.**

**3. Interested accredited certifying bodies may submit their complete offer within 10 days of the publication of this EOI to the following:-**

**Shri K.R. SAJI KUMAR**  
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**Institute of Legislative Drafting and Research (ILDR)**  
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431 'A' Wing, 4<sup>th</sup> Floor  
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